The Minister of Finance (Shri Morarji Desai): (a)—

Year	Life Insurance business in force of the Life Insurance Corporation in foreign countries	Gross direct premium written outside India by Indian General Insurance Companies
1960 .	Rs. 109 crores	Rs. 8·65 crores
1961 .	Rs. 114 crores	Figures not available at present.
At present	Figures not available at present.	

(b) *Life Insurance Business*

The organisation of the Life Insurance Corporation in foreign countries is being strengthened by recruiting more agents and appointing more Development Officers. An attempt is also being made to work in the interior areas where there was no organisation so far.

General Insurance Business

Indian General Insurance Companies have been showing losses in foreign business. In 1960, overall loss was about Rs. 74 lakhs. The experience, therefore, does not warrant any expansion at this stage.

विदेश जाने के लिये विदेशी मुद्रा का दिया जाना

२२००. **श्री युवराज दत्त सिंह** : क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार द्वारा विदेश यात्रा करने वालों पर प्रतिबन्ध लगाने के पश्चात् कितने भारतवासियों को विदेशों में जाने के लिये विदेशी मुद्रा दी गई ; और

(ख) इन विदेश जाने वाले भारतीयों के लिये कितनी विदेशी मुद्रा मंजूर की गई ?

वित्त मंत्री (श्री मोरारजी देसाई): (क) और (ख). सूचना इकट्ठी की जा रही है और उसे सभा की मेज पर रख दिया जायगा।

नये विश्वविद्यालय

२२०१. **श्री युवराज दत्त सिंह** : क्या **शिक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विश्वविद्यालय अनुदान आयोग ने अपनी अन्तरिम रिपोर्ट में अनेक नये विश्वविद्यालय खोलने की सिफारिश की है ;

(ख) ग्वालियर में विश्वविद्यालय खोले जाने के सम्बन्ध में इस रिपोर्ट में क्या मत प्रकट किया गया है ; और

(ग) यदि यह आयोग ग्वालियर में विश्वविद्यालय खोलने के पक्ष में नहीं है, तो उसके क्या कारण बताये गये हैं ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) : (क) नये विश्वविद्यालय खोलने के विषय पर विश्वविद्यालय अनुदान आयोग ने जो समिति नियुक्त की थी, उसने अपनी अन्तरिम रिपोर्ट में निम्नांकित संघीय या एकात्मक ढंग के छः विश्वविद्यालय खोलने की सिफारिश की है :—

१.	आन्ध्र देश	हैदराबाद
२.	मध्य प्रदेश	इंदौर
३.	मद्रास	मद्रास या मदुरै
४.	महाराष्ट्र	पूना
५.	मैसूर	बंगलौर
६.	राजस्थान	जोधपुर अथवा जयपुर

(ख) और (ग). ग्वालियर में विश्वविद्यालय खोले जाने के सम्बन्ध में समिति ने अपना कोई मत प्रकट नहीं किया था। समिति की रिपोर्ट पेश होने के बाद, मध्य प्रदेश सरकार ने ग्वालियर में विश्वविद्यालय खोलने का सुझाव दिया था। विश्वविद्यालय अनुदान आयोग ने अपनी १ अगस्त, १९६२ की बैठक में, ग्वालियर में विश्वविद्यालय खोलने के लिये सिद्धान्त रूप में अपनी रजामन्दी

दे दी है। परन्तु आयोग ने इस बात पर जोर दिया है कि पहले यह निश्चय हो जाना चाहिए कि इस प्रयोजन के लिए पर्याप्त धन-राशि उपलब्ध हो सकेगी।

Intelligence Wing in Ministry of Mines and Fuel

2202. **Shri P. C. Borooah:** Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether the Ministry of Mines and Fuel proposes to set up an intelligence wing; and

(b) if so, what are the envisaged constitution and functions of the wing?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). An information and intelligence room is being set up in the Ministry of Mines and Fuel for assemblage of information on coal. Statistics regarding the production, despatches etc., of coal will be displayed in this room in the form of graphs and charts. Useful literature on coal will also be kept for reference.

Natural Gas in Gujarat

2203. **Shri Indulal Yajnik:** Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether Government have decided to charge Rs. 8·50 per thousand cubic metres of gas to be distributed in Assam through the Assam Electricity Board;

(b) whether the rate to be charged by the Government for thousand cubic metres of gas is about Rs. 85 for industrial concerns in Gujarat;

(c) whether Government will give gas to the Gujarat Electricity Board at the same rate at which it is being given to the Assam Electricity Board for distribution in Gujarat; and

(d) if not, the reasons therefor?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) No, Sir. Oil India Limited has agreed to sell the gas at Rs. 8:83 per thousand cubic metres to the Assam Electricity Board.

(b) No natural gas is being supplied to Industrial concerns in Gujarat at present.

(c) The price of gas to be supplied by the Oil and Natural Gas Commission to the Gujarat Electricity Board has not yet been fixed.

(d) Does not arise.

Crimes in Union Territories

2204. { **Shri Himmatsinhji:**
Shrimati Gayatri Devi:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that crimes in the Union Territories specially Manipur, Tripura and Andamans have shown an upward trend during the last three years;

(b) if so, what are the reasons therefor; and

(c) what steps have been taken to prevent these?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The figures of total cognisable crime reported in the Union Territories in 1959, 1960 and 1961, do not show much variation.

(b) and (c). Do not arise.

Post-matric Scholarships Scheme for S.C. and S.T.

2205. { **Shri Siddiah:**
Shri P. N. Kayal:
Shri Sonavane:

Will the Minister of **Education** be pleased to state:

(a) whether a sample survey was undertaken during the year 1959-60 to ascertain the extent to which the students belonging to Scheduled Castes/Tribes and other Backward Classes have benefited from the Post-matric Scholarship Scheme; and